

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION NO. 4892**  
TO BE ANSWERED ON 01.04.2025

**SUGAMYA BHARAT ABHIYAN**

4892. Shri Arun Kumar Sagar:

Will the Minister of Social Justice and Empowerment be pleased to state:

(a) whether work is being carried out and the current status in the country particularly in Shahjahanpur Parliamentary Constituency of Uttar Pradesh under Sugamya Bharat Abhiyan; and  
(b) the total funds allocated and utilized in this regard during the last three years as on date, State and year-wise?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE & EMPOWERMENT  
(SHRI B. L. VERMA)

(a) to (b): Under the Accessible India Campaign, the Union Government has released Grant-in-Aid to State/UT Governments, including the State of Uttar Pradesh, for the retrofitting of 1,314 identified buildings across 49 cities. Shahjahanpur Parliamentary Constituency was not included in the list of identified cities of the campaign. Funds are not allocated but released as per proposals received from States/UTs under the Accessible India Campaign sub-scheme of the Scheme for Implementation of the Rights of Persons with Disabilities Act, 2016. The States/UTs, whose proposals were received and their year-wise status of Grant-in-Aid released during the last three years is provided below:

(₹ in Lakh)

S.No.	State/UT/Years	2021-22	2022-23	2023-24
1	<b>Arunachal Pradesh</b>	734.42	0	0
2	<b>Assam</b>	0	542.34	80.16
3	<b>Goa</b>	0.00	99.21	0
4	<b>Gujarat</b>	477.95	0	0
5	<b>Madhya Pradesh</b>	2074.06	0	0
6	<b>Manipur</b>	1379.15	208.61	0
7	<b>Meghalaya</b>	1320.82	0	0
8	<b>Nagaland</b>	0	0	95.65
9	<b>Tamil Nadu</b>	648.69	0	0
10	<b>West Bengal</b>	297.50	0	0

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